

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:7047
ANSWERED ON:08.05.2015
SECURITY OF COASTAL AREAS
Chavda Shri Vinod

Will the Minister of DEFENCE be pleased to state:

(a) the number of incidents of infiltration from the coastal areas of the country including Gujarat reported during the last three years; and

(b) the steps taken or proposed to be taken for security of coastal areas of the country including Gujarat?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) The details of foreign fishing boats and crew apprehended by Indian Coast Guard for poaching in Indian waters (Exclusive Economic Zone) in violation of MZI Act 1981, during the last three years are as follows:

Year	Foreign fishing boats	Foreign Crew
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2013	74	429
2014	55	419
2015	11	64

(till date)

In addition, one fishing boat suspected of carrying terrorists, off Gujarat coast was also intercepted by Indian Coast Guard on midnight of 31st December, 2014 / 1st January, 2015.

(b) Vessels and aircraft of Indian Coast Guard and Indian Navy are deployed on 24x7 basis for surveillance in the maritime zones of India to protect national interests including for preventing infiltration and poaching by foreign fishing boats. Indian Coast Guard conducts community interaction programmes with the fishermen to sensitize them on prevailing security situations and develop them to be the eyes and ears for intelligence gathering. Static radars have been installed along the Indian Coast line for electronic surveillance of vessel traffic. Coast Guard has been conducting regular exercises biannually on coastal security in co-ordination with other Central and State Government agencies i.e. Marine Police, Customs, CISF, Fisheries Department, Port Authorities, State Police and Indian Navy. Strengthening of maritime security and coastal security is a multi-stakeholder activity and necessary measures are implemented by various agencies. To

ensure coordination, regular meetings of the National Committee on Strengthening Maritime and Coastal Security (NCSMCS) are held in which all stakeholders participate.

Coastal Security mechanism in the maritime state of Gujarat consists of 8 Coast Guard Stations and 22 Marine Police stations (one under construction) operating in a Hub & Spoke concept.